

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1755
ANSWERED ON:16.08.2013
SPECIAL STATUS TO CHOTANAGPURI COMMUNITY
Ray Shri Bishnu Pada

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether a proposal for grant of special status of Chotanagpuri (Ranchi) community residents in Andaman and Nicobar Islands seeking reservation in jobs (Group C&D) and technical/non-technical education, made by the A&N Administration has been pending with the Government since January, 2012;

(b) if so, the present status of the proposal; and

(c) the reasons for delay and the time by which it is likely to be finalized ?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c) : The matter regarding recognition of migrant Ranchi Community as Scheduled Tribe in relation to the A&N Island is sub-judice in the Hon'ble Supreme Court of India, as informed by the Ministry of Home Affairs.